

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 13TH SEPTEMBER, 2023, 02:30 A.M.

IA (IBC)/98/GB/2023 IN
CP (IB)/19/GB/2022

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Shri K.K.Singh**

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|---------------------|--|
| Name of the Company | Meena Sureka, RP Vs. Santosh Kr. Jaiswal & Six Others. |
| Under Section | U/s 43,45 & 66 of IBC, 2016 |

For Petitioner (s) : Mr. Saurav Jain, Adv. (Counsel for the RP)

For Respondent (s) : .

ORDER

Ld. Counsel Mr. Saurav Jain appearing for the Applicant/ RP is present. Registry as well as the applicant are directed to serve notice on the respondents and shall file service affidavit/report returnable by **11.10.2023**.

Sd/-

**Shri K.K. Singh
Member (Technical)**

Sd/-

**H.V. Subba Rao
Member (Judicial)**